



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 104/17, IA 189/17 in CP No.74/17	-	For orders	241	Metmin Investments Holdings Ltd. Vs Rinac India Ltd.


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Udayarkar. R Avinash. B	}] Petitioner	
2)	SIDDHARTH SUMAN	- Respondent	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 189/17 is listed today. Objections are filed to the Memo. Heard both sides. I.A 189/17 is posted for orders on 22/02/2018.


Member (T)


Member (J)